

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

22

C.P No. 577/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Deema Holiday Apartment Pvt. Ltd.
V/s
ROC, Goa

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
22	Shital Ekarade	Advocate for Petitioner	

ORDER

CP No.577 /252(1)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)